CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

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ORIGINAL APPLICATION NO. 060/1558/2017

Chandigarh, this the 18th day of December, 2018

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) & HON'BLE MRS. P. GOPINATH, MEMBER (A)

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Government of India Text Press Workers Association through its General Secretary, Bhopinder Singh, son of Gurdit Singh, aged 57 years, R/o H. NO. 1273, Progressive Society, Sector 50-B, Chandigarh (Group-C).

....APPLICANTs

(By Advocate: Shri Maninder Arora)

VERSUS

- 1. Union of India through its Secretary to Government of India, Ministry of Housing, & Urban Affairs, Nirman Bhawan, New Delhi.
- 2. Director of Printing, Directorate of Printing, B-Wing, NIrman Bhawan, New Delhi.
- 3. Government of India Text Book Press (GITBP), Industrial Area, Phase 1, Chandigarh through its Manager.

...RESPONDENTS

(By Advocate: Shri Ram Lal Gupta)

ORDER (oral)

SANJEEV KAUSHIK, MEMBER (J)

The learned counsel appearing on behalf of the applicants submits that the applicants have joined duties at their new place of postings and, therefore, this Original Application has become infructuous and may be disposed of as such.

2. The learned counsel appearing on behalf of the respondents did not object to the prayer made by the learned counsel for the applicant.

3. Therefore, the O.A. is disposed of as having been rendered infructuous.

(P.GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK) MEMBER (J)

Dated:18.12.2018

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